

GOVERNMENT OF INDIA  
 MINISTRY OF NEW AND RENEWABLE ENERGY  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 3050**  
 ANSWERED ON 21/12/2023

**CONTRIBUTION OF WIND ENERGY**

3050. MS. CHANDRANI MURMU

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the measures taken by the Government to popularise renewable energy in the country;
- (b) the details of total requirement of energy in the country and the contribution from renewable energy till date; and
- (c) the percentage of contribution of wind energy in the total requirement?

**ANSWER**

**THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER  
 (SHRI R.K. SINGH)**

(a) The Government of India has undertaken several major initiatives to enhance the generation of renewable energy in the country, which inter alia include:

- i. Waiver of Inter State Transmission System (ISTS) charges for inter-State sale of solar and wind power for projects to be commissioned by 30th June 2025 and graded ISTS charges thereafter,
- ii. Declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2030,
- iii. Launch of new schemes and programs, including Development of Solar Parks and Ultra Mega Solar Power Projects Scheme, Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan Yojana (PM-KUSUM), Grid Connected Solar Rooftop Programme, CPSU Scheme Phase-II (Government Producer Scheme), Production Linked Incentive Scheme under ‘National Programme on High Efficiency Solar PV Modules, National Bioenergy Programme, Renewable Energy Research and Technology Development (RE-RTD) Programme, Schemes for incentives on electrolyser manufacturing and Green Hydrogen production under the National Green Hydrogen Mission.
- iv. Setting up of Ultra Mega Renewable Energy Parks to provide land and transmission to RE developers on a plug and play basis,
- v. Laying of new transmission lines and creating new sub-station capacity for evacuation of renewable power,
- vi. Setting up of Project Development Cell for attracting and facilitating investments,
- vii. Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar PV and Wind Projects,
- viii. Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators,
- ix. Notification of Promoting Renewable Energy through Green Energy Open Access Rules 2022,
- x. Notification of Late Payment Surcharge and related matters Rules 2022.
- xi. Notification of Electricity Amendment Rules 2022 with provision of Uniform Renewable Energy Tariff for Central Pool.
- xii. Launch of the National Green Hydrogen Mission with the objective to make India a hub for Green Hydrogen production and exports.

(b) & (c) The details of total electricity generation in the country, the overall share of renewable energy and the contribution of wind energy in the total generation during the last 3 years, are as follows:

Financial Year	Total Generation (Billion Units)	Share of RE in total generation	Share of Wind Energy in total generation
2021-22	1491.7	21.6%	4.6%
2022-23	1624.3	22.5%	4.4%
2023-24 (Upto Oct 2023)	1047.0	23.3%	5.8%

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